

has to go from our side to visit these countries to finalise the offer and to see that what technology would suit best our conditions.

DR. SUBRAMANIAM SWAMY : How many M.Ps. will be in that team ?

SHRI N.K. SHEJWALKAR : Can you lay on the Table of the House, a copy of the quotations received from the different companies ? What are those quotations ?

Secondly, have you compared your technology with that of advanced countries like Japan, U.S.S.R or United States or Germany ? How are the tenders being submitted to you by different companies in comparison to those countries' technology and other aspects ? How they relate comparatively ? Have you made any study of it ? Because I would submit that unless and until all this is done, it is not possible to come to a fair conclusion.

SHRI NARAYAN DATT TIWARI : Sir, usually the hon. House does not encourage laying of detailed quotations on the Table of the House. As far as other countries are concerned—U.S.A. and Japan, they never offered any tender. Therefore, there is no question of their quotations being discussed.

DR. SUBRAMANIAM SWAMY : SKODA is a good company.

**Central Assistance For Residential Facility
For S. T. Students**

*519 : **SHRIMATI JAYANTI PATNAIK :** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some state Governments have requested his Ministry to make a provision of additional special Central assistance for residential facility at primary level for the Scheduled Tribe students;

(b) if so, the States from where such requests have been made; and

(c) the steps taken by the Government on the requests of those States ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
NIHAR RANJAN LASKAR) :** (a) and (b)
The Government of Orissa requested for

additional special Central assistance for establishment of one residential school in each Gram Panchayat of tribal area.

(c) The availability of special Central assistance with the Ministry for distribution among the State Governments is limited. The Government of Orissa was, therefore, advised to implement the scheme by location of funds from different sources as well as by re-arrangement of plan priorities.

SHRIMATI JAYANTI PATNAIK : Sir, 40% of the population in Orissa are tribals and Scheduled Caste and Scheduled Tribes. And there is also the highest percentage of illiteracy in Orissa. I would like to know from the Minister, is it a fact that the drop-outs in tribal areas of Orissa are as high as over 80% at the primary level ? Is it also a fact that the scheme of providing residential facilities at the primary level is becoming more popular showing the trend of reduction in the drop outs in tribal areas ?

SHRI NIHAR RANJAN LASKAR : So far as the question of providing funds to SC and ST is concerned, I have already said that there is no more fund with us. But one thing I can assure the hon. Member here that the Government of India attaches highest importance to the education and we believe that through education, these tribal people can be advanced.

AN HON. MEMBER : It is only on paper.

SHRI NIHAR RANJAN LASKAR : I would like to inform the hon. House what we have done on our part of the Central Government. In the 6th five year plan of 1980-85, for ST, we have allocated Rs. 56.51 crores to Orissa alone under S.C.A. Scheme. We have 100% assistance scheme for giving post matric scholarships. For the last three years 1980-83. We have given Rs. 137.25 lakhs to the State Government of Orissa. Moreover, we have also another Central Assistance Scheme where we give aid to different State Governments for the construction of girl hostels. In this field also, we have given assistance to the State Government of Orissa from the Central funds and for

the last three years, upto 1982-83, to the tune of Rs. 23.5 lakhs.

About drop-outs and other things, of course, it is a fact that in Orissa, the drop-out is high, it is not 85 per cent but 90 per cent. It is a very high drop-out. We have given various incentives and one way is to give more assistance. We are trying to do that.

SHRIMATI JAYANTI PATNAIK : The State Government have decided to construct 100-seat low cost hostels in each Gram Panchayat area, in the tribal sub-plan area. In view of the fact that this is the only way by which we can ensure the reduction in drop-outs and, in view of the fact that it has become very difficult on the part of the State Government to meet the entire expenditure out of its own resources, may I request the hon. Minister to reconsider this scheme? I say this because it has become very popular and wherever it has been introduced, there is the trend of reduction in the drop-outs. It can be taken up as a pilot scheme. May I, therefore, request the hon. Minister to reconsider this scheme and again allot funds from the Central sector to the State Government?

DR. SUBRAMANIAM SWAMY : Is she speaking on behalf of the State Government?

SHRI NIHAR RANJAN LASKAR : As the hon. Member said, the Orissa State Government have a scheme to construct about 1200 hostels at all the Gram Panchayat headquarters. They have a scheme like that. In the Annual Tribal Sub-plan document, it is indicated that the State Government have decided to construct about 1200 hostels in the Tribal Sub-plan areas in Orissa. They expect to complete all hostels in 1982-83 and continue the programme in 1983-84 with a provision of Rs. 50 lakhs which will enable about 180 hostels to be constructed. About 50 per cent of the target has been achieved so far.

SHRI K. MAYATHEVAR : Sir, I would like the hon. Prime Minister also to hear my submission to save the Harijan people of my constituency in Tamil Nadu. During the Congress rule in Tamil Nadu and

during the DMK rule in Tamil Nadu, upto 1976, all assistance was given by the Central Government for SC/ST people in Tamil Nadu. They were getting colony houses, free houses and free education during the Congress regime and also during the DMK regime.

Hostels were also constructed wherever we wanted for the SC/ST students. But from 1977 onwards upto this day, in Tamil Nadu, it is a real fact. I am not at all giving a false statement before the House—and a true and correct fact that under the ADMK rule, the colony housing scheme for SC/ST people has been totally abolished... (Interruptions)

MR. SPEAKER : Is it relevant?

SHRI K. MAYATHEVAR : Even for giving scholarships to SC/ST students, they have introduced a ceiling. For instance, the SC/ST people having an income of Rs. 5,000 per year will not get scholarships for their wards in Tamil Nadu. What I mean to say is that all the assistance given by the Centre for the SC/ST people is diverted to some other schemes. What action is the Central Government going to take against the ADMK Government in Tamil Nadu. All the Central assistance for SC/ST people has been diverted. Even in my constituency, I could not get single colony housing scheme. It is totally neglected. The SC/ST people are totally neglected. I seek the protection of the Prime Minister and the Central Government to protect the people in Tamil Nadu.

MR. SPEAKER : I allowed the question. You tried to create fuss.

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : We will take up the matter with the State Government.

SHRI K. MAYATHEVAR : And find out and set it right.

SHRI SATYASADHAN CHAKRABORTY : We actually wanted whether...

MR. SPEAKER : He has not given you that attorney.

SHRI SATYASADHAN CHAKRABORTY : What his question is...

MR. SPEAKER : You have not been appointed the attorney for him.

श्री राजेन्द्र प्रसाद यादव : अध्यक्ष जी, अनुसूचित जनजाति की तरफ़ी भारत सरकार की जवाब देही है और राज्य सरकारों की वित्तीय स्थिति से भारत सरकार अवगत है। इन बातोंको मद्देनजर रखते हुए क्या केन्द्रीय सरकार यह देखेगी कि जिन राज्यों, खास कर मध्यप्रदेश और बिहार में जहाँ अनुसूचित जातियों की बहुतायत है, वहाँ उनका विकास न होने से उनमें अनरेस्ट हो रहा है, उस अनरेस्ट को देखते हुए क्या केन्द्रीय सरकार जनजाति के बहुतायत वाले गांवों में नहीं तो कम से कम प्रखण्ड स्तर पर एक-एक रेजीडेंशियल स्कूल खोलेगी जिससे कि जनजाति के तमाम बच्चों की शिक्षा हो सके और उन्हें जीवन में आगे बढ़ने और तरक्की करने का अवसर मिल सके ?

SHRI NIHAR RANJAN LASKAR : We have laid emphasis on improving the conditions of the tribal population in your country as early as possible. I have also informed the House earlier that during the Sixth Five Year Plan period, we are spending more than Rs. 4 to 5,000 crores in this sector and this amount is already allocated to this sector. What we need is proper implementation.

Directives to State for Deployment of Sufficient Police Force to Curb Crimes

* 520. **SHRI D.M. PUTTE GOWDA** :
SHRI H.N. NANJE GOWDA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether due to inadequate police force in the States and Union territories, the crimes are persistently increasing day by day in the country;

(b) if so, whether his Ministry has directed the State Governments to put sufficient police force in the States keeping in view the population of the States and Union territories; and

(c) if so, the reaction of the State Governments thereto in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (**SHRI NIHAR RANJAN LASKAR**) : (a) to (c) There is no specific information or report with the Government to conclude that due to inadequate police force in the States and Union territories, the crimes are persistently increasing day by day in the country. "Police" and "Public Order" are the State subjects. As such no specific directions about the strength of Police force in the States are required to be issued to the State Governments. The law and order situation is, however, under constant review and appropriate action is taken wherever necessary.

SHRI H.N. NANJE GOWDA : As per statistics, there is only one policeman to protect thousand people. The Hon. Minister feels that this number is adequate to maintain law and order and has said that the law and order situation in the country is under constant review.

I would like to know whether Government is happy about the law and order situation in the country.

There is a general feeling that the present composition of the police force is outmoded. I would like to know whether the Hon. Minister shares this view and, if so what action the Government is going to take to make the police force a vigorous, active and alert force in the country ?

SHRI SATYASADHAN CHAKRABORTY : Particularly, more vigorous.

THE MINISTER OF HOME AFFAIRS (**SHRI P.C. SETHI**) : Law and order does not necessarily depend upon the number of police force but on the efficiency of the police force. Therefore, all efforts are being made to increase the efficiency of the police force.

With regard to the Composition of the police force, we have already issued instructions that as far as the armed constabulary is concerned, it should represent the cross-sections of the society.